

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:943  
ANSWERED ON:24.02.2003  
PROTECTION AND PROCESSING OF FISHES  
RAMDAS ATHAWALE;RAMESH CHENNITHALA

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government have taken any steps to develop infrastructure for protection and processing of fishes in the country particularly in the Coastal area of Maharashtra;;
- (b) if so, the details thereof?
- (c) whether any scheme is being implemented to provide grant-in-aid to private entrepreneurs and other agencies for construction of cold storages and for purchasing machines for processing of fishes;
- (d) if so, the details thereof;
- (e) the grant-in-aid sanctioned during each of the last three years; and
- (f) the names of the companies/private entrepreneurs and agencies in the country especially in Maharashtra to whom grant-in-aid has been sanctioned for purchasing machines to undertake processing of fishes?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM)

(a),(b),(c) and (d) Under its Plan Scheme for Technology Upgradation/Establishment and Modernisation of Food Processing Industries, Ministry of Food Processing Industries provides assistance for creation of additional facilities for preservation and processing of fish. Under this Scheme, financial assistance in the form of grant-in-aid is provided to all implementing agencies, including private entrepreneurs at 25% of the cost of capital equipment and technical civil works up to Rs. 50 lakhs in general areas and 33.33% of the capital equipment and technical civil works up to Rs. 75 lakhs in difficult areas.

(e) The grant-in-aid sanctioned during the last three years under the schemes for Development of Infrastructure for Processing of Fish is as follows:

(Rs. Lakhs)

1999-2000	60.28
2000-2001	92.69
2001-2002	268.74

(f) A statement showing the names of companies/private entrepreneurs and agencies who have been sanctioned grant-in-aid during the last three years for setting up infrastructure facilities for fish processing is given in the Annexure.

Statement showing details of grant-in-aid sanctioned during the last three years for setting up infrastructure facilities for preservation and processing of fish.

Sl.No.	Name of the Organisation	State/UT	Amount of Grant (in lakhs)
--------	--------------------------	----------	-------------------------------

1999-2000

1	Directorate of Fisheries, Govt. of Goa	Goa	1.25
---	--	-----	------

2 NCDC for Integrated Marine Fisheries Kerala 42.10  
Development Programme by MATSYAFED

3 Tamil Nadu Fisheries Development Corp. Tamil Nadu 6.93

4 All Manipur Rural & Urban Development Manipur 10.00  
Services, Imphal

2000-2001

1 Directorate of Commerce & Industry Manipur 18.11  
Govt. of Manipur

2 Rural Research & Development Centre -do- 15.80

3 Bishnupur District Supply & Marketing -do- 18.35  
Coop. Society Ltd.

4 Utlou Joint Farming cum Pisciculture -do- 25.00  
Coop. Society Ltd.

5 Rural Development & Welfare Organisation -do- 5.00

6 Self Employed Multi Industrial -do- 4.76  
Coop. Society Ltd.

7 Manipur Rural Industrial Society -do- 5.67

2001-2002

1 Jayalakshmi Sea Foods Pvt. Ltd. Andhra Pradesh 21.68

2 Coastal Trawlers Ltd. Andhra Pradesh 9.31

3 Marine Products Infrastructure Development Kerala 135.00  
Corp. Pvt. Ltd.

4 Youth Progressive Organisation Manipur 9.05

5 NCDC for Dimapur Fishing Coop.Society Ltd. etc. Nagaland 36.60

6 Manipur Rural Service Association Manipur 2.90

7 Rural Development & Welfare Organisation Manipur 5.00

8 Integrated Village Economic Development Manipur 3.20  
Society

9 M/s SEAPRO, Vishakapatnam Andhra Pradesh 5.00

10 Jadavpur University West Bengal 41.00